ORISSA HIGH COURT: CUTTACK

Notice regarding filing of cases on e-filing portal or through e-mail

In view of exigency caused by COVID-19 and imposition of complete lockdown by the Government of Odisha till 31.07.2020 in some parts of the State with stringent restrictions on public movement, filing of new cases in High Court upto 31.07.2020 is permitted only by e-filing mode or through e-mail.

It has come to notice that learned counsel and parties in person are experiencing difficulties in filing cases by e-filing mode or e-mail.

Therefore, it is notified for information of all concerned that a pop-up message has been published in the website of the Court regarding e-filing which appears as soon as the Website opens. The link for e-filing can be clicked in such pop-up message to access the following sub-links:-

- 1. E-FILING PORTAL
- 2. ADVOCATE DETAILS
- 3. E-FILING USER MANUAL
- 4. NOTIFICATION FOR E-FILING
- 5. GUIDELINES FOR E-FILING
- 6. TUTORIALS

Besides that in the top right corner of the home page of the Web-site, the link for e-filing is available containing the above sub-links.

If any difficulty is experienced in filing cases by e-filing mode or by e-mail even after going through the above links, concerned counsel or party in person may contact the following helpline numbers between 11.00 AM to 5.00 PM:

 1. Mr.Ashok Mallick
 - 9437870873

 2. Mr.Sujit Ranjan Sahoo
 - 6371185569

 3. Mr.Subharanjan Mantri
 - 9778260318

 4. Mr.Ashish Kumar
 - 6201227600

It may be noted that Learned Counsel and Parties in person may opt to file cases either through mail or on the e-filing portal. If the option of filing through e-mail is availed, the e-mail ID is <u>efiling.od-hc@gov.in.</u> But it is to be ensured that a particular case is filed in only one mode i.e. either through mail or on the e-filing portal.

BY ORDER
Sd/- S.K.Mishra
22/07/2020
DEPUTY REGISTRAR(JUDL.)